Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade

23rd March, 2020

TRADE NOTICE NO. 58/2019-2020

To

1. Regional Authorities of DGFT  
2. Customs Commissionerates  
3. Members of Trade  
4. Joint Secretary (Customs), CBIC, Department of Revenue.

Subject: Modalities for import of 4 Lakh MT of Urad for the fiscal year 2020-2021.

In view of the present situation arising out of pandemic COVID – 19, the Trade Notice No.57/2019-2020 dated 19th March, 2020 is being partially modified by extending the last date for receipt of application for import of Urad for the fiscal year 2020-2021 upto 15th April, 2020, instead of 3rd April, 2020.

2. Accordingly, the applications in response to Trade Notice No.57/2019-2020 dated 19th March, 2020 will be received till 15th April, 2020.

This issues with the approval of competent authority.

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